

THE HIGH COURT OF KERALA

REC-2/55799/09

Kochi: 682 031,
Dated: 22-12-2009

NOTIFICATION

Applications are invited from qualified Indian citizens for appointment to the post of **Care Taker** in the High Court of Kerala. Applications should be submitted in the prescribed format appended to this notification. Applications should be neatly typed or printed on good quality A4 size paper. The format of application has also been published on the notice board of the High Court and in the website highcourtofkerala.nic.in

1. **Recruitment No. 3/2009**
2. **Name of post: CARE TAKER**
3. **Scale of pay: Rs. 5250 - 8390**
4. **Number of vacancies :** 1 (ONE). Vacancies that may arise till the expiry of the period of validity of the ranked list shall also be filled from the list. The Ranked List prepared pursuant to this notification shall remain in force for a minimum period of two years from the date on which it is brought into force and shall continue to remain in force till the publication of a fresh list or till the expiry of three years, whichever is earlier.
5. **Method of appointment :** Direct recruitment.
6. **Mode of selection:** The selection will be on the basis of written test or interview or both having regard to the number of candidates.
7. **Age limit :** Should have completed 18 years of age and should not have completed 35 years of age as on 1-1-2009. Upper age limit shall be raised by 5 years in the case of candidates belonging to Scheduled Castes or Scheduled Tribes, and by 3 years in the case of candidates belonging to Other Backward Classes. A candidate who is an Ex-serviceman or Ex-general Reserve Engineer Force person or a disembodied Territorial Army person, in reckoning the age for his eligibility for appointment, can exclude the period of his service in the defence forces or in the General Reserve Engineer force or in the Territorial Army, as the case may be, and the period of unemployment on discharge up to a maximum of five years, provided he has not completed the age of 50 years.
8. **Qualification :** 1. Plus Two or its equivalent. 2. Degree or Diploma in Hotel and Catering Management awarded by a recognized institution or Craft Certificate in Cookery or allied subjects from Food Craft Institute/ NCVT/ KIHMS or other recognized institutions. 3. Should be healthy and free from contagious diseases.
9. **Application fee:** Rs. 100/- SC/ST candidates are exempted from payment of fees. The fees should be remitted by way of Demand Draft drawn from any of the Nationalised Banks in favour of "The Registrar General, High Court of Kerala" payable at Ernakulam. The candidates should write their name and address on the reverse of the Demand Draft and send it along with the application. Fees once paid will not, in any case, be refunded.
10. Appointment from the Ranked List shall be made in accordance with rules of reservation prescribed in Rules 14 to 17 of Part II of the Kerala State and Subordinate Services Rules, 1958 and in accordance with the rules made for the purpose from time to time.
11. While applying, candidates who are in the service of the Government of India or any of the State Governments should obtain No Objection Certificate from their Head of Office or Department and keep it with them. If the candidate fails to produce the No Objection Certificate as and when called for, his/her candidature will stand cancelled.
12. The candidate should have acquired the qualification prescribed on or before the last date fixed for receipt of applications.
13. Candidates should send along with the application proof of recognition of the institution from which they acquired educational qualifications and self attested copies of certificates/documents to prove educational qualifications. Failure to produce proof of recognition of the institution will entail rejection of application.
14. Documents to prove age, community, Non Creamy Layer status, claim for exemption from payment of application fees etc. should be produced as and when called for.
15. Candidates should affix their passport size photograph(taken within the last 6 months) at the space provide for in the application form and sign across it. Applications with no signature on photograph will be rejected.
16. The envelope containing the application shall be superscribed "Application for the post of Care Taker" and sent to "THE REGISTRAR GENERAL, HIGH COURT OF KERALA, ERNAKULAM, KOCHI – 682 031".
17. **Last date for receipt of applications: 05-02-2010**
18. **APPLICATIONS WHICH DO NOT COMPLY WITH THE INSTRUCTIONS AND THOSE WHICH ARE RECEIVED AFTER THE LAST DATE PRESCRIBED SHALL BE SUMMARILY REJECTED.**

(By Order)

D. SREEVALLABHAN
REGISTRAR GENERAL